

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING: INDORE

Original Applications Nos.201/01032/2017 &
Original Applications Nos.201/01033/2017

Indore, this Monday, the 11th day of March, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Veerendra Kumar Dalal S/o Late Shri B.L. Dalal Age 65 years
Occupation Pensioner & Advocate R/o D-20 Dwarkapuri Gwalior
474002 Presently Residing at Victoria Urbane Building 12 Park
Road Vallabh Nagar Indore 452003 Mobile 8982310408

-Common Applicant in Both O.A.

(By Advocate –**None**)

V e r s u s

1. The C. & A.G. of India, 10 Bahadur Shah Zafar Marg New
Delhi 110002

2. The Principal Accountant General (A&E) Lekha Bhawan Jhansi
Road, Gwalior 474002

- **Respondents in O.A. No. 201/1032/2017**

The Comptrolar & Auditor General of India, 9 Deen Dayal
Uppadyay Marg, New Delhi 110124

- **Respondent in O.A. No. 201/1033/2017**

(By Advocate –**Smt. Seema Sharma in both O.A.**)

O R D E R (Oral)

By Navin Tandon, AM:-

On the last date of hearing i.e. on 17.12.2018 it was
intimated by the learned counsel for the respondents that the sole
applicant has expired in the month of August 2018. The
respondents have filed the death certificate.

2. In this regard, notice of information was sent on the address of the deceased applicant, so that the legal representative of the deceased applicant may take necessary steps in the matter in hand.

3. It is seen that no legal representative has come forward. Accordingly, both these O.As. are dismissed as abated.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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